

PROCEEDINGS OF THE DISTRICT JUDGE, KALPETTA, WAYANAD
Sri.A.Haris, District Judge, Kalpetta

Sub:- Establishment-Civil Judicial District, Kalpetta- Setting up of Fast Track Special Courts (FTSC) for expediting trial and disposal of cases registered under POCSO Act and Rape cases - Appointment of Staff – Erratum - Orders issued.

Read:-Order No.8066/2019(4) dated 29.06.2020 of the District Judge, Kalpetta.

ORDER NO.A1- 8066/2019(4)

DATED: 30.06.2020

In the proceedings of the District Judge read above, the designation of Smt.Ashitha.R, (Sl.No.14) is noted as Court Keeper, Family Court, Kalpetta instead of "Duffadar" Family Court, Kalpetta and Smt.Semil.M, (Sl.No.15) Office Attendant Gr.I, Motor Accidents Claims Tribunal, Kalpetta is promoted to the category of Court Keeper/Duffadar and posted as Court Keeper, Family Court, Kalpetta instead of Duffadar, Family Court, Kalpetta.

Hence, the designation of Sl. No.14 is corrected as 'Duffadar' instead of 'Court Keeper' and post to which Sl. No.15 is appointed is corrected as 'Duffadar' instead of 'Court Keeper'.


DISTRICT JUDGE

To

1. The Registrar (Subordinate Judiciary),
Honourable High Court of Kerala,
Ernakulam, Kochi - 682 031 (with C/L).
2. The Judge, Fast Track Special Court, Kalpetta
3. The Addl. District and Sessions Judge I, Kalpetta.
4. The Special Judge, Special Court for the trial of offences under SC/ST (POA) Act cases, Mananthavady.
5. The Judge, Family Court, Kalpetta.
6. The Motor Accidents Claims Tribunal, Kalpetta.
7. The Sub Judge, Sulthanbathery.
8. The Munsiff-Magistrate, Sulthanbathery.

9. The Munsiff-Magistrate, Mananthavady.
10. The Munsiff-Magistrate, Kalpetta.
11. The persons concerned.
12. Sections B2/B3/Central Nazir, District Court, Kalpetta
13. The proceedings file.
14. The file.

Copy to:-

The Secretary, KCJSO, Wayanad.